

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.
27/(MAH)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: M/s. Kalpdrum Enterprises & Anr.
V/s.
M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
58	Mukesh Shah	Partner	

ORDER
58. TCP 27/111A/NCLT/MB/MAH/2011

At request of the parties, list this matter on 4.9.2017.

Sd/- V. NALLASENAPATHY Member (Technical)	Sd/- B.S.V. PRAKASH KUMAR Member (Judicial)
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